

Customs, Excise & Service Tax Appellate Tribunal

West Zonal Bench At Ahmedabad

REGIONAL BENCH- COURT NO.1

Excise Misc. Application No. 10596 OF 2025

(filed by Department)

in

Excise Appeal No. 11050 of 2019

(Arising out of Order-in-Original No. VAD-EXCUS-002-COM-007-18-19 dated 29.09.2018 passed by Commissioner - Vadodara)

**Commissioner of Central Excise
and Service Tax, Vadodara-II**

1st Floor, Room No-101, New Central Excise Building
Vadodara, Gujarat-390023

...Appellant

VERSUS

Mr. Altaf Husen Mayuddin Khatri

K.K. Gutkakumbhai Village, 8kms from Zoj,
Gujarat-391165

...Respondent

APPEARANCE:

Shri Sarjeet Kumar, Superintendent (AR) appeared for the Appellant
None appeared for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

FINAL ORDER NO. 11050 /2025

DATE OF HEARING: 17.11.2025

DATE OF DECISION:17.11.2025

SOMESH ARORA

Withdrawal request from the department. Withdrawal allowed.
Appeal dismissed as withdrawn. Misc. application also stands disposed
of.

(Dictated & Pronounced in the open court)

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Neha